Commonwealth Broadcasting Conference

21. **Shri S. A. Mehdi:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether a Commonwealth Broadcasting Conference was held in New Delhi in January, 1960; and

(b) if so, what was the attitude of the Indian delegation to the various issues discussed?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes Sir. The Conference was inaugurated on January 22 and will be over on February 11, 1960.

(b) The Conference which is still continuing is mostly concerned with the exchange of technical and professional views and information in which the question of adopting an attitude does not arise.

Ceiling Fans in Government Quarters

22. **Shri Ram Garib:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 1062 on the 7th December, 1959 and state:

(a) whether a decision has since been taken to provide a second ceiling fan in the 'F' and 'G' type Government quarters in Delhi; and

(b) if so, the nature of decision taken?

The Minister of Works Housing and Supply (Shri K. C. Reddy): (a) The matter is still under consideration.

(b) does not arise.

Out-of-turn Allotment of Government Accommodation

23. **Shri Ram Garib:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) how many applications for out-of-turn allotment have been received by Government during the year 1959;

(b) how many have been accepted and rejected;

(c) how many of the approved cases have been allotted Government accommodation up-to-date;

(d) whether it is a fact that in some cases allotments have not been made for the last 8 months or so; and

(e) if so, the number of such cases?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 2,392.

(b) 1,028 applications have been accepted and 1,364 rejected.

(c) 1,077 allotments were made in the year 1959, 605 against sanctions accorded during 1959 and the balance of 472 against earlier sanctions.

(d) Yes.

(e) 241. 149 against sanctions accorded in the year 1959 and the remaining 92 against earlier sanctions.

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12 hrs.

RE: MOTION FOR ADJOURNMENT

Mr. Speaker: Papers to be laid on the Table, Shri Kanungo.

Shri Khadilkar (Ahmednagar): Sir, may I point out that I gave notice of an adjournment motion?

Mr. Speaker: Order, order. I am not going to allow the adjournment motion.

Shri Khadilkar: Sir, I have got an explanation to make.

Mr. Speaker: I would not hear it here.

Shri Khadilkar: Sir, the ground given for the rejection is not correct. It is not a State subject. I am just explaining.

Mr. Speaker: The hon. Member will kindly resume his seat. I said that I have disallowed the adjournment motion. I am not going to allow that matter to be raised on the floor of